

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1012  
ANSWERED ON:17.07.2014  
ASSISTANCE TO MINORITY INSTITUTIONS  
Antony Shri Anto

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) Whether the Government is providing financial assistance to minority institutions in the country that are engaged in civil services coaching;
- (b) if so, the details of the funds allocated to these institutions during the last three years and the current year, State/UT-wise;
- (c) whether the Government maintains any record regarding the number of students of the said institutions who passed civil services examinations; and
- (d) if so, the details thereof, during the last three years, State/UT-wise?

**Answer**

MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA)

(a): Under Free Coaching & Allied Scheme, the Institutions, universities, autonomous bodies, Trusts, Companies, Partnership Firms and Societies registered under Society Registration Act including Minority Educational Institutions both in Government and Private Sector engaged in coaching/ training activities, are provided financial assistance for conducting coaching for competitive examinations for recruitment to Group A, B & C services which includes civil services also. The proposals are invited through open advertisement and eligible Institutions are selected complying with the following eligibility criteria:-

- (i) Having the required number of qualified faculty members either on its pay roll or on part-time basis.
  - (ii) Having necessary infrastructure such as premises, library, requisite equipment etc. to run the coaching classes/training centers.
  - (iii) The institutes should have experience of imparting coaching/training in the relevant Course/Programme.
  - (iv) Should have a minimum success rate of 15%. if they have been conducting coaching in the past year/s.
- (b): The list of organizations and funds released for civil services during last three years and the current year, State/UT-wise is enclosed as Annexure.
- (c) to (d): As per the norms of the scheme, the selected Institutions are expected to ensure a minimum success rate of 15 %. In case, success rate is not achieved, the concerned Institution is not given financial assistance in future.